

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

C.P. (IB)/452(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.02.2024

NAME OF THE PARTIES: STATE BANK OF INDIA (THROUGH
RESOLUTION PROFESSIONAL - MR. AJIT
KUMAR) V/S SARANGA A. AGGARWAL

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Aniruth Purusothaman, Advocate a/w Mr. Aditya Sharma, Advocate appeared for the Personal Guarantor.
2. Matter is still pending before Hon'ble NCLAT.
3. List this matter on **22.03.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna